

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001
Tele No.: 011-23353503/23753918, Fax: 011-23753923

Notice

Dated 3.4.2020

In continuation of the Commission`s notice dated 16.3.2020 and in pursuance of Ministry of Power, Government of India O.M. No. 2-18/7/2019-Admin-II dated 25.3.2020, the Commission`s office has been closed for a period of 21 days with effect from 25th March, 2020. Consequently, physical filing of the hard copies of the petitions is not possible.

2. For matters involving extreme urgency, Advocate/Party-in-person may file the Petition through e-filing mode available on the Commission`s website. The Petition must inter-alia clearly contain the case details and contact details of the Advocate/Party-in person, etc. together with a prayer for exemption of filing duly affirmed affidavit in the prevailing circumstances with an undertaking that duly affirmed affidavit will be submitted subsequently. Advocate/Party-in-person may send the email to Secretary at secy@cercind.gov.in regarding extreme urgency of the matter.

Sd/-
(Sanoj Kumar Jha)
Secretary